

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/551/IB/2017

NAME OF THE PETITONER

: DNEPRO ADVISORY PVT LTD

UNDER SECTION

S.No. Name (in Capital)

Represented by

Signature

1 C.S. LOWANATHAW

C. S. Logarethan

ANANT MERATHIA

council for

ORDER

Counsel for the Applicant present. Counsel for IRP also present. They sought adjournment to argue IA/32/2017. At request, time is enlarged. Put up on 13.12.2017 at 10.30 A.M.

> -sel-MEMBER (JUDICIAL)

ghk